

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4833
ANSWERED ON:25.04.2013
PRANAHITA CHEVELLA IRRIGATION PROJECT
Ahir Shri Hansraj Gangaram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has approved the Pranahita Chevella Irrigation Project proposed to be constructed across Pranahita river on the borders of the State of Maharashtra;
- (b) if so, the details thereof;
- (c) whether any protest was lodged by the Government of Maharashtra in view of interests of the State being overlooked by this interstate irrigation project and if so, the details thereof;
- (d) whether the Union Government proposes to take steps to resolve the issues through its mediation in view of the water dispute; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Pranahita Chevella Irrigation Project is at the appraisal stage of Central Water Commission.

(c), (d) & (e) An agreement has been entered into between the Hon'ble Chief Minister of Andhra Pradesh and Hon'ble Chief Minister of Maharashtra on 05.05.2012 agreeing to constitute Inter State Board (ISB). As per the agreement, the ISB is a joint committee of the two States and is the overall in-charge of the survey, investigation, preparation of project report, execution and any other issues mutually agreed by both the States with regard to the Pranhita river. The Chairman and the Co-chairman of ISB are the respective Chief Ministers of the two states by rotation of one year.